

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). No Government do not expect to receive any formal report as these Conferences generally discuss matters only of professional interest.

Rescue Operations by Defence Forces

*2329. **Shri K. K. Das:** Will the Minister of Defence be pleased to lay on the Table of the House a statement giving:

- (i) the details of rescue work carried out by the Defence Forces during the recent floods in different parts of India;
- (ii) the extra expenditure incurred, in carrying out these rescue operations; and
- (iii) the number of people benefited thereby?

The Deputy Minister of Defence (Sardar Majithia): A statement is laid on the Table of the House. [See Appendix XI, annexure No 51.]

Recruitment to I.A.S. and I.P.S.

*2330. **Sardar Iqbal Singh:** Will the Minister of Home Affairs be pleased to state:

- (a) whether a Special Board for recruitment to the I.A.S. and the I.P.S. Cadres for PEPSU was formed recently;
- (b) the composition of the Board;
- (c) the number of persons who appeared before the Board; and
- (d) the number of persons who were taken in these Services on the recommendation of this Board?

The Deputy Minister of Home Affairs (Shri Datar): (a) No Special Board for recruitment to the Indian Administrative Service and the Indian Police Service in Patiala and East Punjab States Union was formed recently. However, in accordance with regulation 3 of the Indian Administrative Service/Indian Police Service (Appointment by Promotion) Regulations, 1955, Committees for selection of State Civil/Police Service Officers for promotion to the Indian Administrative Service/Indian Police Service against the promotion quota vacancies in the State Cadre were convened in Patiala and East Punjab States Union recently.

(b) The composition of these Committees is given in the Schedules to the Indian Administrative Service/Indian Police Service (Appointment by Promotion) Regulations, 1955, which have been published in June 1955.

(c) The Indian Administrative Service/Indian Police Service Promotion Regulations do not prescribe interview by the Selection Committee before drawing up a select panel. Where the Committee so desires it can interview all or a few of the eligible officers. In the case of Patiala and East Punjab States Union, interview was not considered necessary. However the cases of all eligible officers were considered by these Committees on the basis of the service records of the officers.

(d) The recommendations are under consideration.

अन्वमान और निकोबार द्वीप समूहों

के लिये मंत्रणा समिति

*२३३१. श्री विभूति मिश्र : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अन्वमान और निकोबार द्वीप समूह के चीफ कमिश्नर को सलाह देने के लिये पांच सदस्यों की एक मंत्रणा समिति है;

(ख) यदि हां, तो किन-किन विषयों पर मंत्रणा देने के लिय वह जिम्मेवार है;

(ग) क्या उसकी बैठकें प्रति मास होती हैं;

(घ) यदि हां, तो इस वर्ष चीफ कमिश्नर ने उसकी कितने प्रतिशत सिफारिशों को कार्यान्वित किया;

(ङ) इस मंत्रणा समिति का फिर से चुनाव कितने वर्षों के बाद होता है; और

(च) फिर से चुनाव होन का आधार क्या है और उम्मीदवारों के लिये क्या योग्यतायें निर्धारित की गई हैं?

गृह-कार्य उपमंत्री (श्री बातार) : (क) हां।

(ख) प्रशासन की ग्राम नीति, अन्वमान द्वीप की उन्नति योजनाओं और वहां के रहने वालों की दशा में सुधार के लिये समिति चीफ कमिश्नर को सलाह देती है।